NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/13	TP 45/16	Hearing	397/398	Tourism Fin. Corpn. I. Ltd. & Anr. Vs. M/s. Hotel Paraag Pvt. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Nishta Paul. 9900567065

Respondent 1-4.

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Counsel for Respondents 1 to 4 is present. No representation for counsel for petitioner. Counsel for R1 to R4 requested time to file two sets of copies. Time granted to both sides to file two sets of copies, adjourned to 03.07.2017.

Member(J)

Member(T)